

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 2267/96
M.A. NO. 2174/96

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 18th day of December, 1996

1. Shri Jasbir Singh
s/o Shri Ishwar Singh
r/o CWC-45, Lodhi Colony
NEW DELHI - 3.
2. Binod Kumar Singh
s/o Shri Bijnath Singh
r/o H-68, Type I Quarter
Kali Bari Marg
NEW DELHI.
3. Shri Megh Raj
s/o Shri Vijay Narayan
r/o Qr. No.RZ-26P/54H, Palam Colony
Indra Park
NEW DELHI - 45.

... Applicants

(By Shri D.R.Gupta, Advocate)

Vs.

1. The Controller of Accounts(Admn.)
Principal Accounts Office,
Min. of Urban Affairs & Employment
'F' Wing, Second Floor
Nirman Bhawan
NEW DELHI.
2. The S.Accounts Officer
Principal Accounts Officer(Admn.)
Nirman Bhawan
NEW DELHI.

... Respondents

(By Shri V.S.R.Krishna, Advocate)

O R D E R (oral)

Heard.

Both counsel agree that this O.A. may be disposed of in the light of the directions contained in Judgment dated 1.7.1996 in OA No.1572/95, Shri Rajesh Kumar Mehta & Others Vs. The Chief Controlier of Accounts, Ministry of Finance. We direct accordingly.

2. This O.A. stands disposed of accordingly. No costs.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/